

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 238 OF 2015,
APPEAL NO. 269 OF 2015 & IA NOS. 434 & 435 OF 2015 AND
APPEAL NO. 12 OF 2016 & IA NO. 24 OF 2016**

Dated: 19th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor , Technical Member**

APPEAL NO. 238 OF 2015

In the matter of:

**Gujarat Granito Manufacturers Association Appellant(s)
Vs
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakie Jakharia

Counsel for the Respondent(s) : Ms. Suparna Srivastava a/w
Mr. S.R. Pandey, Legal Adviser for R-1

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-2 & R-3

**APPEAL NO. 269 OF 2015 &
IA NOS. 434 & 435 OF 2016**

In the matter of:

**Essar Power Gujarat Ltd. Appellant(s)
Vs
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Matrugupta Mishra
Ms. Shikha Ohri
Mr. Nimesh Jha

Counsel for the Respondent(s) : Ms. Suparna Srivastava a/w
Mr. S.R. Pandey, Legal Adviser for R-1

Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Ranjitha Ramachandran
Mr. Sandeep Rajpurohit for R-2 & R-3

Mr. Sakie Jakharia for R-4

APPEAL NO. 12 OF 2016 &
IA NO. 24 OF 2016

In the matter of:

Essar Oil Ltd.	Appellant(s)
Vs		
Gujarat Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant(s) : Mr. Matrugupta Mishra
 Ms. Shikha Ohri
 Mr. Nimesh Jha

Counsel for the Respondent(s) : Ms. Suparna Srivastava a/w
 Mr. S.R. Pandey, Legal Adviser for R-1

Mr. M.G. Ramachandran
 Mr. Anand K. Ganesan
 Ms. Ranjitha Ramachandran
 Mr. Sandeep Rajpurohit for R-2 & R-3

Mr. Sakie Jakharia for R-4

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **16.02.2017.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vt